

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 3364
TO BE ANSWERED ON 23.03.2022**

SCTIMST

3364. MS. RAMYA HARIDAS:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री **be pleased to state:**

- (a) the details of the total number of backlog reservation vacancies in Sree Chitra Tirunal Institute for Medical Sciences and Technology (SCTIMST) Group-A category for individual posts/grade;**
- (b) the steps taken/being taken by the Government to fill the backlog vacancies in Group-A category;**
- (c) whether SCTIMST obtained any exemption from implementing reservation policies of the Government of India and if so, the details thereof;**
- (d) whether the Ministry of Higher Education had issued an order to fill up backlog vacancies in the ministry and if so, the details thereof; and**
- (e) whether the steps have been taken by the Ministry of Science and Technology/Department of Science and Technology (DST) to fill the backlog vacancies in the Autonomous Institutions under DST and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF SCIENCE AND TECHNOLOGY & EARTH SCIENCES
(DR. JITENDRA SINGH)**

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार)
(डॉ. जितेंद्र सिंह)

(a) Sir, Sree Chitra Tirunal Institute for Medical Sciences and Technology (SCTIMST) is a Statutory Body under an Act of Parliament. The reservation in Group A category of SCTIMST has been implemented prospectively with effect from 16.08.2021 i.e. the date of publishing of Regulation Amendment with respect to Reservation in Group 'A' category in the Gazette of India. After notification of the above regulation, no direct recruitment for Group 'A' posts has been done. Therefore, there is no backlog vacancy exists in such posts.

(b) Does not arise.

(c) No such exemption has been obtained.

(d) No such order is in receipt from Department of Higher Education.

(e) Instructions issued by Department of Personnel & Training in this regard are being followed wherever applicable.
